

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/948/2021

This the 23rd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Mtr. Dilafroza Akhter aged 38 years, W/o Mohd Amin Dar, R/o Waripora Tangmarg, Baramullah and 9 ors.

.....Applicants

(Advocate:- Mr. P.S. Ahmad-Not Present)

Versus

1. State of J&K through Comm/ Secy to Govt. Education Department, Civil Secretariat, Srinagar/Jammu and 5 ors.Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference. Today.

2. On the last date also 04.03.2021, nobody had joined the video conference on behalf of the applicants and the case was listed today for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicants.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**